

- IV. Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean/principal/ director in medical colleges from 65-70 years.
- V. Relaxation in the norms for setting up of a medical college in terms of requirement for land, faculty, staff, bed/ bed strength and other infrastructure.
- VI. Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/increase of PG seats with fund sharing between the Central and State Government.
- VII. Establishment of new Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country with fund sharing between the Central Government and States.
- VIII. Strengthening/upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats with fund sharing between the Central Government and States.

Recognition of Medical Colleges/course is considered when the first batch of MBBS/MD/MS/Diploma students appear in the final university examinations. For this purpose, MCI conducts inspection of the colleges through its assessors to assess the standard of examination and facilities available at the college as per the standard requirements prescribed in the Regulations. The Assessors are mainly senior faculty members of Government Medical Colleges. Where the assessment report reveals adherence to norms/requirements of the Regulations of the Council, it recommends to the Central Government for recognition of the courses. The colleges which do not meet the requisite criteria are not recommended for recognition.

Abduction of babies from Government hospitals

1231. SHRI MD. NADIMUL HAQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that abduction of babies is a prevalent problem faced by the patients in all Government hospitals;
- (b) if so, the details thereof and reasons therefor;
- (c) the details of action taken against the staff/personnel of Government hospitals in this regard;

(d) the details of incidents of abduction of babies reported in Government hospitals in last three years; and

(e) the measures recommended by the Ministry to Government hospitals to curb this menace?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (e) Health is a State subject and no such information is maintained centrally. In so far as three Central Government Hospitals *i.e.* Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College and Associated Hospitals are concerned, no such incident has been reported in the last three years. The area of the new born infants is watched by a security guard round the clock and the area comes under CCTV surveillance apart from other safeguard measures in place.

Platform for redressal of medical negligence cases

1232. SHRI D. KUPENDRA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that number of complaints of medical negligence cases are reported and not redressed, if so, the details thereof;

(b) whether it is also a fact that there is no proper platform or grievance redressal forum for the patients medical negligence cases in the country, if so, the details thereof and the reasons therefor; and

(c) whether Government is planning to set up a mechanism in this regard and, if so, the details thereof and, if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (c) MCI the appropriate State Medical Councils has been empowered to take disciplinary action against a doctor for violation of the provisions of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations 2002 including cases of medical negligence. MCI is an Appellate Authority in such matters. As reported by MCI, it has received 27 number of appeals on medical negligence during the period 01.01.2014 to 31.12.2015, of which, 13 have been decided by it.

Type-2 diabetes in women

1233. SHRI N. GOKULAKRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Type-2 diabetes among women in the country, State-wise;